

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2717
ANSWERED ON:17.08.2011
CORRUPTION IN CMPF
Singh Shri Pashupati Nath

Will the Minister of COAL be pleased to state:

- (a) Whether the Government has received any complaints regarding corruption/malpractice charges against the officers/officials of Coal Mines Provident Fund (CMPF);
- (b) If so, the details thereof and the action taken by the Government in this regard; (
- (c) The norms for modifying computer programme in CMPF frequently and the reasons therefor alongwith the loss incurred as a result thereof;
- (d)The mechanism put in place for capital investment of CMPF ; (
- (e) whether the ongoing tender process of capital investment has been awarded to a former company by giving extension; and
- (f) If so the details thereof and the reasons therefor alongwith the loss/profit that is likely to be made as result thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

- (a) to (f) The information is being collected and will be laid on the Table of the House.